

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/164/2018 & M.A. NO.
60/1763/2018 in ORIGINAL APPLICATION NO. 060/479/2016**

Chandigarh, this the 15th day of January, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Mohan Lal aged abou 64 years, s/o late Sh. Channa Ram, HRMS NO. 197701754, Staff No. 33785, Former Sub Divisional Engineer (Optical Fiber Cable) Northern Telecom Region, Bharat Sanchar Nigam Limited Telephone Exchange, Batala (Punjab), R/o # J-5, Jagdish Colony, Patiala, Punjab, 147003 'Group-B.

....Applicant/Petitioner

(By Advocate: Shri Barjesh Mittal)

VERSUS

1. Sh. Anupam Shrivastava, Chairman-cum-Managing Director, Bharat Sanchar Nigam Limited, Corporate Office, Bharat Sanchar Bhawan, 4th Floor, Harish Chander Mathur Lane, Janpath, New Delhi-110001.
2. Smt. Sujata Ray, Director (HR), Corporate Office, Bharat Sanchar Bhawan, 4th Floor, Harish Chander Mathur Lane, Janpath, New Delhi-110001.
3. Sh. Rajiv Kumar, Chief General Manager (Telecom), Northern Telecom Region, Bharat Sanchar Nigam Limited, 1st Floor, Tax Building, Eastern Court, New Delhi-110001.

....RESPONDENTS

(By Advocate: Shri K.K. Thakur)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

It is informed by the learned counsel appearing on behalf of the parties that the orders of this Tribunal dated 27.2.2018, violation of which has been alleged in the instant C.P. has been stayed by the jurisdictional High Court in CWP NO. 20133-2018 (O&M) on 10.12.2018.

2. Considering the above, the present C.P. is closed at this stage with liberty to either of the parties to get it revived after the decision of Hon'ble High Court in the aforementioned CWP, if need arises.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 15.01.2019
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